

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH,  
ALLAHABAD**

Dated: This the 25<sup>th</sup> day of July 2018.

Original Application No. 330/00122/2016

**PRESENT:**

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER -A  
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER -J**

Ram Gopal Prasad aged about 50 years, R/o late Mewa Lal,  
Senior Section Engineer (Works), East Central Railway,  
Mughalsarai, Chandauli.

.....**Applicant**

By Adv: Shri K.K. Mishra

**V E R S U S**

1. Union of India through General Manager (P), East Central Railway, Hazipur (Bihar).
2. Divisional Railway Manager, East Central Railway, Mughalsarai, Chandauli.
3. Senior Divisional Personnel Officer, East Central Railway, Mughalsarai, Chandauli.
4. Senior Divisional Engineer (Co-ordination) East Central Railway, Mughalsarai, Chandauli.

.....**Respondents**

By Adv: Shri N.C. Srivastava/Shri P. Mathur/Shri A.K. Sinha

**ORDER**

**BY HON'BLE MR. GOKUL CHANDRA PATI, MEMBER -A**

Heard Ms. Akansha Mishra proxy counsel for Shri K.K. Mishra counsel for the applicant and Shri N.C. Srivastava counsel for the respondents.

2. Learned counsel for the applicant requests to withdraw the O.A. as relief sought in this case has been granted by the respondents.
3. Learned counsel for the respondents also agrees to the submission of counsel for the applicant.
4. Accordingly, O.A. is dismissed as withdrawn. No order as to costs.

Member (J)

Member (A)

Manish/-